Annexure-6

Name of the corporate debtor: <u>Tasgaonkar Blossom Private Limited</u> Date of commencement of liquidation: <u>12th March 2020</u>; List of stakeholders as on: <u>26th February 2021</u>.

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

	Name of Identification .creditor No.		Details of claim received								Amount of contingent			Amount of claim under	,
110.	creation	110.		<u> </u>	Amount	Nature	Amount	Whether	Amount		claim	mutual		verification	
			receipt	claimed	of claim	of	covered by	lien /	covered	in total	l	dues,			
					admitted	claim	lien or	attachment	by	amount		that			
							attachment	removed?	guarantee	of claims		may be			
							pending	(Yes/No)		admitted		set off			
							disposal	ĺ							
1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	NA